

(Khandwa): Sir, The Railway Administration has taken up the work of electrification of the rail line.....(*Interruptions*).

SHRI C. MADHAV REDDI (Adilabad): Sir, we are walking out in protest.

Shri C. Madhav Reddi and some other hon. Members then left the House

[*Translation*]

SHRI C. JANGA REDDY (Hanamkonda): Mr. Deputy Speaker, Sir, all the teachers are on strike and in this connection, some Members of the Bharatiya Janata Party had made efforts to meet the hon. Minister but he refused to grant them even an interview. As a protest Bharatiya Janata Party stages a walk out.

Shri C. Janga Reddy then left the House

[*English*]

12.18 hrs.

MATTERS UNDER RULE 377

- (i) **Need to replace the existing bridge with a new one at Khanda on Itarsi-Bhusawal section of Central Railway**

SHRI KALICHARAN SAKARGAYEN (Khandwa): Sir, the Railway Administration has taken up the work of electrification of the railway line of Itarsi-Bhusawal section in Central Railway. Since the over-bridge at Khandwa is at a low height, it is necessary to remove the same and construct another bridge of appropriate height and size.

There are only two alternative-either the

height of the existing bridge should be raised or another bridge on a new site be constructed. I have suggested to the hon. Minister of Railways that the present railway bridge is quite insufficient, narrow and in a very dilapidate condition. It is inadequate to meet the growing traffic.

Therefore, I request the Railway Minister to use his good offices for bringing about a coordinated plan of action so that a broad, strong and high overbridge may be constructed on the site selected by the Engineers of PWD, Madhya Pradesh and the Railways in a joint inspection held three years back.

[*Translation*]

- (ii) **Need to make more budgetary provisions for development of dairy industry in the States**

SHRI MAHENDRA SINGH (Guna): Mr. Deputy Speaker, Sir, there is a provision for spending 10 per cent of the amount earmarked for rural development programme on creation of permanent assets. But the Central Government has directed Madhya Pradesh and several other States that this amount should not be spent for dairy industry under operation flood. Due to this, this amount cannot be spent of Frozen Semen Centres, Instant Milking Chilling Units etc. and it has caused a great set back to the programme of raising the income of farmers and quantum of milk by paying remunerative price of milk to farmers and improving the breed of cattle by artificial insemination. It is becoming difficult to maintain families on small holdings of land due to rise in population and division of land at family level. Therefore, it is necessary to develop the dairy industry with a view to raise family income and eliminate poverty and deal with unemployment problem. Continuous curtailment of the budgetary provisions of the Dairy